

S. No.	Year of Acqn/ award	Area acquired/ transferred in acres	Pvt./State Land	Compensation paid in Rupees
6.	1979-80	97.30	Private	3,66,390.00
7.	1990	83.05	Private	6,32,596.00
8.	1994	1.557	Private	33,242.00

*In respect of 2 acres 29 Gundhas comprising Sy No. 1 part a notification in Form 'J' was published on 19.7.1967 but compensation in respect thereof is yet to be disbursed by the collector from the state funds.

Agitation in KVIC

294. SHRI SATISH PRADHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the management and staff employees of Khadi and Village Industry Commission have resorted to agitation for pay parity; and

(b) whether it is also a fact that since 1990, there has been a resistance from the employees of Khadi Village Industry Commission to the recruitment of persons related to the top management?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M.

ARUNACHALAM): (a) According to the information furnished by the Khadi & Village Industries Commission the officer's association of KVIC had resorted to no Pay Parity—No Work agitation pressing for pay parity from 6.2.1996 to 12.2.1996.

(b) No, Sir.

Short supply of drinking water in Gole Market, New Delhi

295. SHRI JOY NADUKKARA: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether Government have received complaints from the residents of Gole Market area (Block Nos. 3 and 9) regarding short supply of drinking water; and

(b) if so, the steps taken to improve the water supply system in this area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (SHRI S.S. AHLUWALIA): (a) Yes, Sir.

(b) Water supply system in Block Nos. 3 and 9 has been checked and necessary remedial action taken. The availability of water in the area has improved as a result thereof.

Trade of vital human organs

296. SHRI TRILOKI NATH CHATURVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have seen the press report published in the Asian Age and times of India on January 29, 1996 to the effect that foreign money is received for sale and replacement of kidneys and if so, the facts in this regard; and

(b) the specific steps taken by Government to curb the trade of vital human organs during the past one year?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY): (a) Yes, Sir. The enforcement agency concerned has undertaken investigation in the matter.

(b) In order to regulate the removal, satorage and transplantation of human